

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 949 OF 2024**

**IN THE MATTER OF:**

LAXMI NARAIN

... APPLICANT

VERSUS

MUNICIPAL CORPORATION GHAZIABAD &amp; ORS.

... RESPONDENTS

**INDEX**

<b>S. NO.</b>	<b>PARTICULARS</b>	<b>PG. NO.</b>
1.	AFFIDAVIT-IN-COMPLIANCE ON BEHALF OF RESPONDENT NO. 1 / MUNICIPAL CORPORATION GHAZIABAD	1-5
2.	<b>ANNEXURE A:</b> A COPY OF THE PICTURES OF THE SECONDARY COLLECTION POINT AS REMEDIATED	6-14

FILED BY



**MALAK BHATT  
ADVOCATE FOR RESPONDENT NO. 1  
C-7 GROUND FLOOR NIZAMUDDIN EAST  
NEW DELHI - 110013  
E: malak@malakbhatt.com  
M: +91-9810916608**

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NEW DELHI**

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ORIGINAL APPLICATION NO. 949 OF 2024

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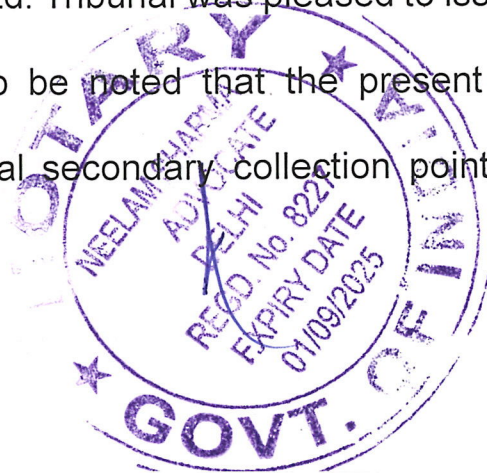
... RESPONDENTS

AFFIDAVIT-IN-COMPLIANCE ON BEHALF OF RESPONDENT NO. 1 /  
MUNICIPAL CORPORATION GHAZIABAD

**MOST RESPECTFULLY SHOWETH:**

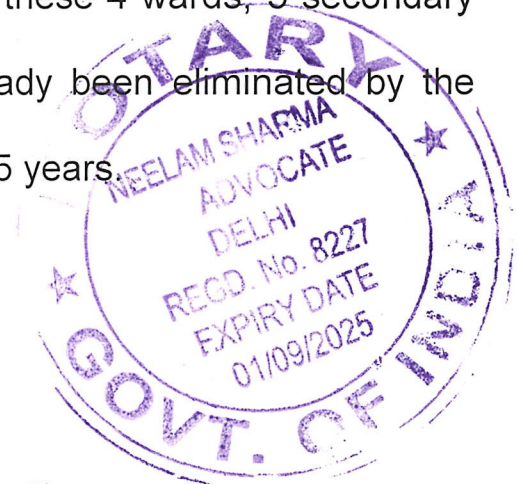
I, Vikramaditya Singh Malik, s/o Yudhvir Singh Malik, aged about 35 years, as Municipal Commissioner of Municipal Corporation of Ghaziabad, presently in New Delhi and do hereby solemnly affirm and declare as under:

1. I am the Municipal Commissioner of Municipal Corporation of Ghaziabad and fully conversant with the facts and circumstances of the present case and therefore competent to sign and depose the present Affidavit.
2. The captioned matter was listed before this Ld. Tribunal on 31.07.2024 whereby this Ld. Tribunal was pleased to issue notice to the Respondents. It is to be noted that the present application alleges the issue of illegal secondary collection point which has

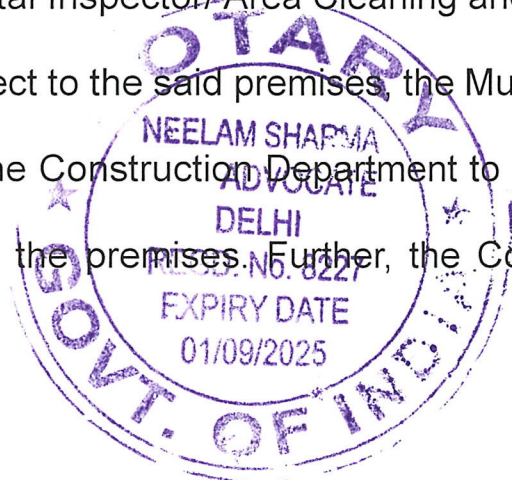


been set up near Apsara border of Ghaziabad adjoining Delhi on G.T. Road at District Ghaziabad [**said premises**]. The allegation in the present application was in respect of mismanagement and illegal throwing of garbage at the said premises.

3. Further, this Ld. Tribunal vide the aforesaid order was pleased to issue directions to the Respondent No. 1 to take the remedial measure and submit report before this Ld. Tribunal disclosing the status of the alleged secondary collection point and its legality.
4. It is humbly submitted that the said premises had been identified and established as a secondary point (secondary garbage collection center) by Ghaziabad Municipal Corporation a few years back. Garbage is regularly collected and lifted at the said place, but many times there is a delay in lifting the garbage due to public protest, rain and other reasons at the processing site of Ghaziabad Municipal Corporation. However as soon as the obstruction is over, the work of lifting the garbage is done regularly again promptly and readily.
5. It will also be pertinent to inform here that solid waste of 4 wards is collected temporarily at the place of said identified secondary garbage collection center, whereas in these 4 wards, 5 secondary garbage collection centers have already been eliminated by the Municipal Corporation during last 4 to 5 years.



6. As submitted above the problem sometimes arises temporarily during the monsoon season, but it is readily and promptly resolved.
7. As the said premises is located on the board of Delhi-Uttar Pradesh, thus, several complaints are received about the carts coming from the Delhi border, in view of which the carts are confiscated and action of fine etc. is taken against them by the Cleanliness and Food Inspector. In such cases, a fine of INR 62,000/- has also been imposed and recovered. Along with this, the police post located on the said border is also regularly monitored through CCTV. Further, the Municipal Commissioner has been pleased to issue instructions for effective action pertaining to the said premises.
8. Moreover, permission from State Pollution Control Board is not required for setting up a secondary garbage collection centre/secondary point as there is no storm water drain near the site in question and there is no residential area near the site either.
9. It is submitted that solid waste is regularly collected and lifted for the said premises. Additionally, insecticides like antilarva etc. are sprayed under the supervision of the Chief Cleaning and Instrumental Inspector/Area Cleaning and Food Inspector.
10. With respect to the said premises, the Municipal Commissioner has directed the Construction Department to construct a boundary wall all around the premises. Further, the Construction Department is

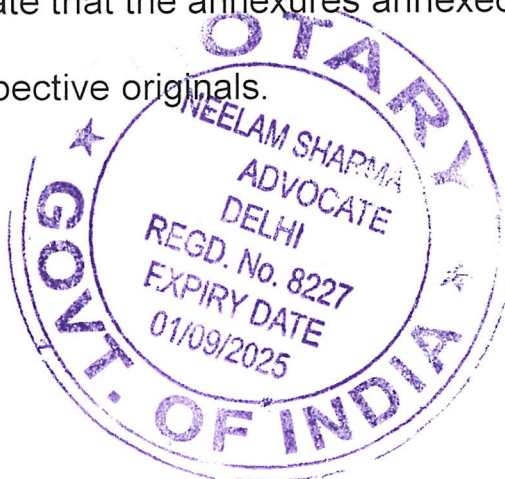


also carrying out the courtyard work to make the said secondary point a modern transfer station. An attempt was also made to shift the said secondary point to another place but due to non-availability of suitable land nearby, the said secondary point could not be shifted.

11. Thus, it is humbly submitted that the aforesaid efforts have been initiated and implemented to remediate the said premises in compliance with the directions issued by this Hon'ble Tribunal vide Order dt. 31.07.2024.

A copy of the pictures of the secondary collection point as remediated have been marked and annexed herewith as **ANNEXURE A.**

12. I state that everything stated above has been stated by me in my official capacity based on and derived from the official records maintained by the Municipal Corporation Ghaziabad in the official capacity and I state that nothing material has been concealed therefrom.
13. I state that the annexures annexed herewith are true copies of their respective originals.



  
DEPONENT

VERIFICATION

09 NOV 2024

Verified at New Delhi on this \_\_\_\_ day of November 2024 that the contents of the above affidavit from paragraphs 1 to 13 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

*bm*

DEPONENT

I identified the deponent who has signed in my presence

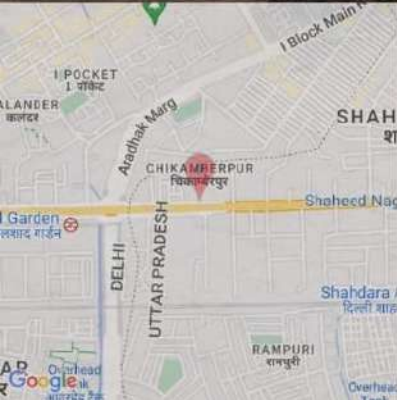


ATTESTED

NOTARY (GOVT. OF INDIA)  
Neelam Sharma  
Advocate  
H. No 165A, Gate No. No.11,  
Patiala House Courts,  
New Delhi-110001  
(M): 9899408301

09 NOV 2024

# 75 ANNEXURE A



17, Prakash Industrial Estate, Sahibabad Industrial Area Site 4, Sahibabad, Ghaziabad, Uttar Pradesh 201006, India

Ghaziabad  
Uttar Pradesh  
India



35°C  
95°F

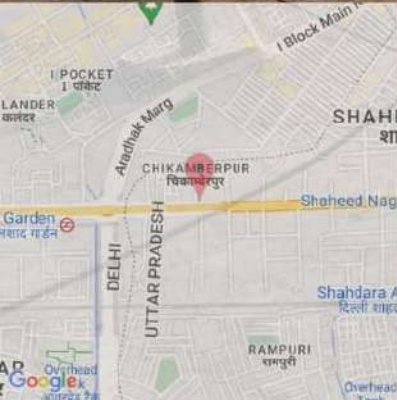
2024-06-05(Wed) 07:12(am)



 GPS Map Camera



Ghaziabad, Uttar Pradesh, India  
M8GG+MMP, Chikamberpur Village, Chikamberpur, Ghaziabad, Uttar Pradesh 201006, India  
Lat 28.676719°  
Long 77.326354°  
14/04/24 05:58 PM GMT +05:30



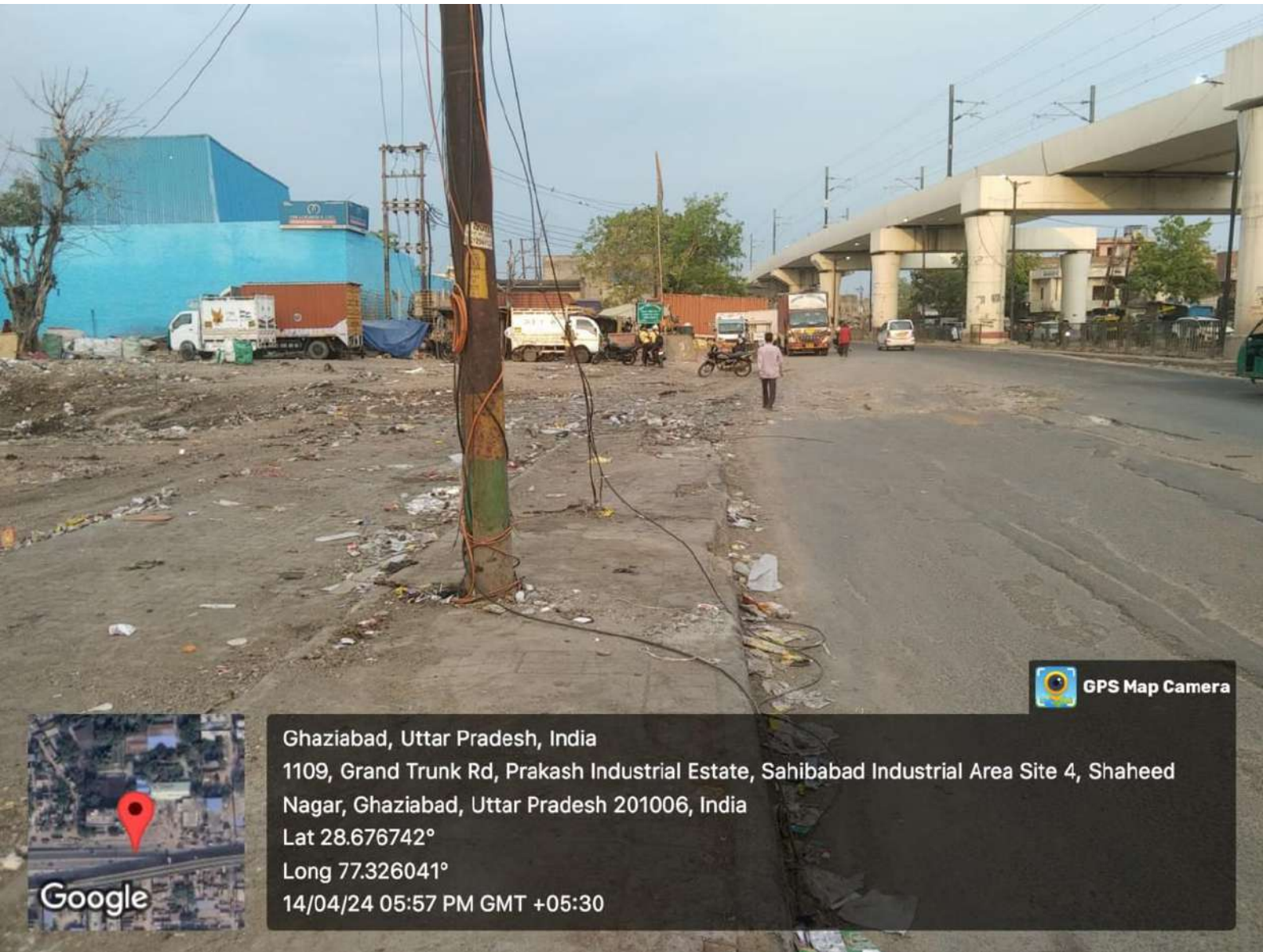
1199, Grand Trunk Rd, Prakash Industrial Estate, Sahibabad Industrial Area Site 4, Shaheed Nagar, Ghaziabad, Uttar Pradesh 201006, India

Ghaziabad  
Uttar Pradesh  
India



32°C  
90°F

2024-06-03(Mon) 07:23(am)



 GPS Map Camera



Ghaziabad, Uttar Pradesh, India  
1109, Grand Trunk Rd, Prakash Industrial Estate, Sahibabad Industrial Area Site 4, Shaheed  
Nagar, Ghaziabad, Uttar Pradesh 201006, India  
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Long 77.326041°  
14/04/24 05:57 PM GMT +05:30



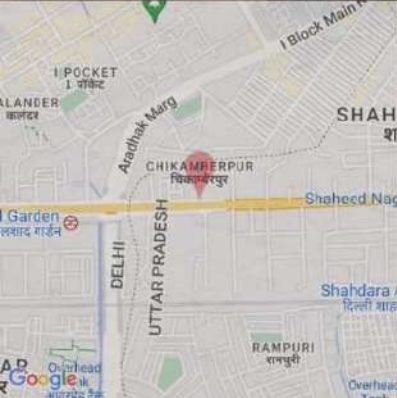
1139, Grand Trunk Rd, Prakash Industrial Estate, Sahibabad Industrial Area Site 4, Shaheed Nagar, Ghaziabad, Uttar Pradesh 201006, India

Ghaziabad  
Uttar Pradesh  
India



31°C  
88°F

2024-05-18(Sat) 07:12(am)



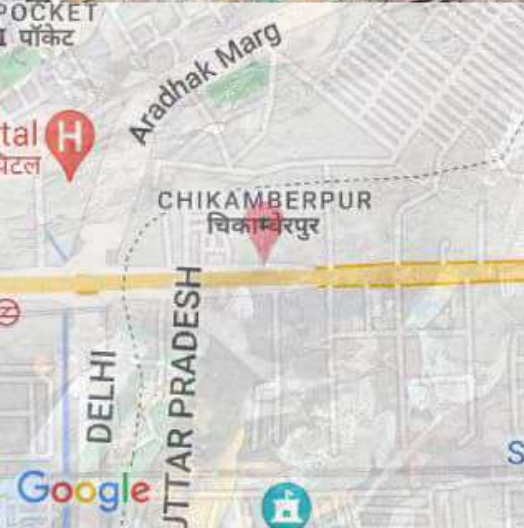
17, Prakash Industrial Estate, Sahibabad Industrial Area Site 4, Sahibabad, Ghaziabad, Uttar Pradesh 201006, India

Ghaziabad  
Uttar Pradesh  
India



35°C  
95°F

2024-06-05(Wed) 07:12(am)



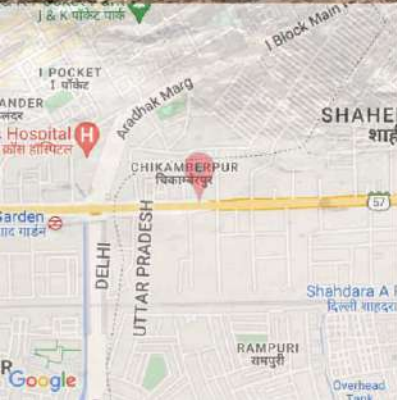
17, Prakash Industrial Estate, Sahibabad Industrial Area Site 4, Sahibabad, Ghaziabad, Uttar Pradesh 201004, India

Ghaziabad  
Uttar Pradesh  
India



24°C  
75°F

2024-10-28(Mon) 06:41(AM)



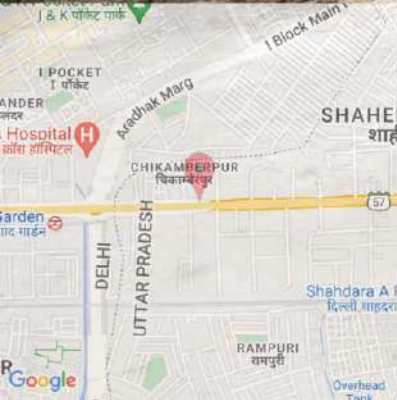
Near apnara cinema, Delhi U.P border, MBGG+HJ4, Grand Trunk Rd, Pakhshi Industrial Estate, Sahibabad Industrial Area Site 4, Chikamberpur Ghaziabad, Uttar Pradesh 201006, India

Ghaziabad  
Uttar Pradesh  
India



30°C  
86°F

2024-09-22(Sun) 09:44(am)



Near apara cinema, Delhi, MP border, MDDH14, Grand Trunk Rd, Prakash Industrial Estate, Ghaziabad Industrial Area Site 4, Chikamberpur, Ghaziabad, Uttar Pradesh 201009, India

Ghaziabad  
Uttar Pradesh  
India



30°C  
86°F

2024-09-22(Sun) 09:44(am)